

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of Ms. Tripta Dewan, Sr.A.O.(J), posted in the Central District, Tis Hazari Courts, Delhi, is hereby accepted and she stands relieved from her official duties w.e.f. 04.08.2022 (A/N). The steps to complete her pension papers and other relevant documents be taken up, as per CCS Pension Rules, subject to the Vigilance Clearance.

Girish Kathpalia
26.7.22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs): Delhi

No. 1331/56443-488
/Estt.-1/PF/2022

Delhi, Dated the 26 JUL 2022

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. O/o. all the Principal District & Sessions Judge, Delhi/New Delhi.
3. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
4. The Administrative Officer (Judicial), Administration Branch, Central District, T.H.C, Delhi.
5. The A.O. (Judicial), Litigation & Vigilance Branch, Central District, T.H.C, Delhi.
6. The concerned Pay and Accounts Office through Accounts Branch, Central District, Tis Hazari Courts, Delhi.
7. Dealing Officials, Establishment Seat/Posting & Transfer Seat/ Seniority & Promotion Seat, Admn. I, Central District, THC, Delhi.
8. Dealing Officials, ACR Cell/ Leave Seat/ Layers Seat/ Recruitment Cell/Promotion Cell/Pay Bill/Pension Cell, Central District, THC, Delhi.
9. Dealing Officials, Service Book/Computer Branch/ General Branch/ Library Branch/ Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
11. The Website Committee, THC, Delhi.
12. The Dealing Official, Layers Seat, Central District, THC, Delhi.
13. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
14. Ms. Tripta Dewan, Sr.A.O.(J), posted in the Central District, Tis Hazari Courts, Delhi, with the direction to start process regarding surrendering of government accommodation, if occupied.

Principal District & Sessions Judge (HQs): Delhi

BS